

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

MA 366/2018 in CP(IB)-1347(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 05.09.2018

NAME OF THE PARTIES:

Punjab National Bank  
v/s.  
Vandana Energy & Steels Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

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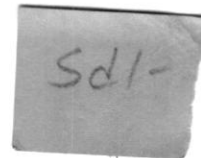
ORDER

None present.

In the interest of justice, list this matter on 26.09.2018.



RAVIKUMAR DURAISAMY  
Member (Technical)



B.S.V. PRAKASH KUMAR  
Member (Judicial)